GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 3047 TO BE ANSWERED ON 15.03.2021

RESCUE OF CHILDREN

†3047. SHRI DEEPAK BAIJ:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether it is a fact that the process of rescuing children and adolescent workers has been slow during Covid-19;
- (b) the details of the children and adolescent workers who were rescued under Child Labour (Prohibition and Regulation) Act, 1986 during the last three years State-wise; and
- (c)whether it is a fact that there is laxity in rescue of child labourers during the last one year?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): Child Labour is an outcome of various socio-economic problems such as poverty, economic backwardness, illiteracy etc.. The Government stands committed to eradication of child labour from the country. The Government has amended the Child Labour (Prohibition & Regulation) Act, 1986 and enacted the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 w.e.f 01.09.2016, which inter-alia provides for complete prohibition on employment or work of children below 14 years of age in any occupation or process and also prohibits employment of adolescents (14-18 years) in hazardous occupation and processes.

The Ministry of Labour and Employment is implementing the National Child Labour Project (NCLP) Scheme for rehabilitation of child labourers. Under the NCLP Scheme, the children in the age group of 9-14 years are rescued/ withdrawn from work and enrolled in the NCLP Special Training Centres, where they are provided with bridge education, vocational training, mid-day meal, stipend, health care, etc. before being mainstreamed into formal education system. The children in the age group of 5-8 years are directly linked to the formal education system through a close coordination with the Samagra Shiksha Abhiyan. The details of number of children rehabilitated during 2017-18, 2018-19 & 2019-20, as per information available on PENCIL (Platform for Effective Enforcement of No Child Labour) Portal, Statewise is at Annexure.

(c): As per information available on PENCiL Portal, the number of children withdrawn/rescued from work, who have been rehabilitated and mainstreamed during the Financial Year 2020-21 (upto 08.03.2021) is 9670.

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Annexure referred to in reply to part (a) & (b) of Lok Sabha Un-Starred Question No. 3047 for 15.03.2021 by Shri Deepak Baij regarding Rescue of Children.

Number of children who were rescued/withdrawn from work, rehabilitated and mainstreamed under National Child Labour Project (NCLP) Scheme State-wise is as under:

SI. No.	State	2017-18	2018-19	2019-20
1	Andhra Pradesh	203	778	1049
2	Assam	915	4562	6175
3	Gujarat	187	101	341
4	Jharkhand	2014	1225	2940
5	Karnataka	679	763	363
6	Madhya Pradesh	11400	4910	4010
7	Maharashtra	5250	8122	9337
8	Nagaland	197	111	24
9	Rajasthan	105	0	1712
10	Tamil Nadu	2855	2534	3928
11	Telangana	2137	935	214
12	West Bengal	17899	17137	13879
13	Haryana	0	171	
14	Odisha			6
15	Punjab	994	915	483
16	Uttar Pradesh	0	8020	10371
17	Uttarakhand			62
18	Bihar	2800	0	
	Total	47635	50284	54894
